Annexure 3 Name of Corporate Debtor: Sindhu Cargo Services Private Limited
Date of Commencement of CIRP: 28-05-2024
List of Creditors as on: 18-06-2024

75,95,13,179 75,95,13,179 4,29,00,000.00 75,37,78,219 100.00% 0 0

	List of secured financial creditors (Other than financial creditors belonging to any class of creditors)																						
(Amount in ₹)																							
SI. No.	Name of creditor	Details of Date of receipt	of claim received  Amount claimed	Amount of daim admitted		of claim admitted  red by Amount covered guarantee		% of voting y? share in CoC		that may be set:		mount of claim nder verification	Remarks, if any	Security Interest	Date of Verificati	Address	A/c no. IFSC	Authorise d person	Position ts of AP Auth d Pe	of Author		Contact No.	Queries
1	Union Bank of India	10-06-2024	70,07,64,678	70,07,64,678	Secured 4,29	0,000 70,07,64,6	78 No	92.26%	0	0	-	-		Exclusive charge by way of hypothecation of entire current assets of Company (both present and future).     2. DM on Test No. 81, 8 82 in basement Flore & Flat No. 111, 114 in 1st Roor, "Connection Point Apartment, A Block, PID, bi, 73-92-9, 87, 10-III Avaidon Road, Konesa Agrahara, Bengalharu, undolvides share of land in 1,727 to, fl., ad super built up area Test 81 - 2007.00 Sq. ft, Plant 11-1,100 Sq. ft, Rel 114-1300 Sq. ft counded by MM. Sinchlu Cargo Services Private Limited.	11-06-2	Asset Recovery Brainch Bengalarus North No. 25/2, 1st Main Road, E- 224 block, II Stage Or. Rajkumar Road, Rajajangar, Bengalaru - 560 010	802001980050000 UBINO 418	03 Moorthu 0 V 1	Chief Manager Yes	GPA giv	samsbargdore@unionbarkofenda.bark, "Eb- Asset Recovery Branch Bengalura Saork In [Julion Bask of Inda"], carb.bangaluranorth@unionbarkofenda.bark >,	900322366	1. Sention letters w.r.t. Island, finance facility to Sindhu Cargo Sendice. Prival Limited Facility to Sindhu Cargo Sendice. Prival Limited 2. Excel sheet of adiculation showing interest. 3. supporting documents of legal expenses claimed 4. Account statement from the baginning of the transactions with Sindhu Cargo Sendice Privale Limited 5. Account statement of leans estende to the Promotery Directors of the corporate Debtor
2	Tata Capital Limited	12-06-2024	5,30,13,541	5,30,13,541	Secured	5,30,13,5	41 No	6.98%	0	0	-	-		Under a Deed of Hypothecation dated 16th June 2017, the Corporate Debtor have created a first and exclusive charge on the stocks funded by the Financial Creditor (Both present and future)	17-06-21	17th Floor   Yower B  Peninsula Business Park   324 Senapati Bapat Marg   Lower Parel   Mumbai 400 013   India	600310012676 HDFC0	SMITA E	ASSOCIAT EVICE PRESIDEN I- LEGAL	Board Resolut n	smita.hvitty@tatacapital.com, Leena Padhye- ciena padhye batacapital.com, Wahal Chugh Wahal Chugh@tatacapital.com, Anoop Wahal Chugh@tatacapital.com, Ananodespirigh.Wala@tatacapital.com, Udayhumar.Lamani@tatacapital.com, Shenika Mase.	902900354	Duly signed form C-This is only initialled looks like     Excil sheet showing calculations     supporting for expenses, additional interest and further interest claimed     KYC of signatory     Subtact of contempt petition filed.     Personal Quarantees executed
3	HDFC Bank Limited	13-06-2024	57,34,960	57,34,960	Secured		No	0.76%	0	0	-	-	Provisionally admitted	Secured against theCommercial Vehicles of the Corporate Debtor	17-06-21	Ground Floor, Rashtrothana Bhavan,Municip al No. 3/1, Ward No. 27, Nrupathunga Road, Bangalore	50200052953560 HDFC0 0004		egal Not Manager recei	Not wed receive	Tejen N1 - Lejeus n1 @Mitbank.com>, Srikanth Balasubrahmanya - Srikanth Balasubrahmanya @Mifcbank.com>, Sreenidhi Sn - Sreenidhi Sn@Mifcbank.com>, Niranjan B - Miranjan B@Mifcbank.com>,	821787559	<ol> <li>In form C under total claim - Rs, 57,34,960/- is mentioned whereas under Declaration - Rs. 12,9,808/- is mentioned. To be rectified and exact amount to be mentioned in both the places</li> <li>Loan documents viz., sanction lette OD Sacility (it would be unsecured)</li> <li>MCC of invastory.</li> </ol>